

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 273 /Confdl. /2022
II-2-2/2007


Bilaspur, dated 22 / 01 /2022

Copy of order no. F.No. 638/218/XXI-B/C.G./2022 dated 22.01.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Raipur forwarded to:-

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) Registrar ([Vigilance and I. & E.]/ S. & A./Judicial/ (M.)S. & A./ (M.)C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
- 18) *Shri Pankaj Kumar Jain, VI Additional District & Sessions Judge, Bilaspur for information and compliance. He is directed to take over charge at his new place of posting on or before 05.02.2022 and send the handing/ taking over charge report to the Registry through concerned District & Sessions Judge.*
- 19) District & Sessions Judge, Bilaspur for information. He is also requested to send immediately the handing/ taking over charge report of transferred officer to this Registry.

Contd. 2/-

- 20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Bilaspur / Uttar Bastar (Kanker) for information.
- 21) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 24) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer-on-Special-Duty, High Court of Chhattisgarh, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Confidential/Mediation/ Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002

//ORDER//

22 JAN 2022

Atal Nagar, dated .01.2022

F. No. 638 /218/XXI-B/C.G./2022. In compliance of Memo No. 122/Confdl/2022/ II-15-2/2005 (pt. III), II-2-101/2001 (pt. II), II-2-2/2007, II-2-17/2001 (Pt.IV) Bilaspur, dated 21st January, 2022, and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of Shri Pankaj Kumar Jain, VI Additional District & Sessions Judge, Bilaspur from the High Court of Chhattisgarh, appoints him on deputation as Chairman, Permanent Lok Adalat, Bilaspur from the date he assumes charge of his office.

आदेश

नवा रायपुर, दिनांक .01.2022

क. /218/21-ब/छ.ग./2022 राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर के ज्ञापन क्रमांक 122/Confdl/2022/ II-15-2/2005 (pt. III), II-2-101/2001 (pt. II), II-2-2/2007, II-2-17/2001 (Pt.IV) Bilaspur, dated 21st January, 2022, के द्वारा प्राप्त अनुशंसा के अनुपालन में, श्री पंकज कुमार जैन, षष्ठम अतिरिक्त जिला एवं सत्र न्यायाधीश, बिलासपुर की सेवाएं, माननीय छत्तीसगढ़ उच्च न्यायालय, बिलासपुर से वापस लेते हुए अध्यक्ष स्थायी लोक अदालत, बिलासपुर के पद पर प्रतिनियुक्ति में उनके पदभार ग्रहण करने के दिनांक से उन्हें नियुक्त करता है।

By order and in the name of the
Governor of Chhattisgarh,

Sd/

(Ram Kumar Tiwari)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No. 639 /218/XXI-B/C.G./2022

Atal Nagar, dated .01.2022


Copy forwarded to,-

22 JAN 2022

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 122/Confdl/2022/ II-15-2/2005 (pt. III), II-2-101/2001 (pt. II), II-2-2/2007, II-2-17/2001 (Pt.IV) Bilaspur, dated 21st January, 2022,
2. District & Sessions Judge, Bilaspur,
3. Accountant General, Chhattisgarh, Raipur,
4. Shri Pankaj Kumar Jain, VI Additional District & Sessions Judge, Bilaspur,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal
6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,

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7. State Information Officer, NIC, Mantralaya, Atal Nagar, Nawa Raipur, for publication in the forthcoming E- Gazettes (Extra Ordinary),
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nawa Raipur, C.G. for publication in the forthcoming E- Gazettes (Extra Ordinary),
for information and necessary action.


22.1.22

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department